

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3324
ANSWERED ON:13.08.2010
NATIONAL COMMISSION FOR WOMEN
Paswan Shri Kamlesh

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the National Commission for Women (NCW) had received complaints/ submitted their reports on alleged attacks on women/girls in certain parts of the country during each of the last three years and the current year;
- (b) if so, the details thereof ,State-wise; and
- (c) the action taken thereon?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) to (c): The state-wise details of complaints registered at NCW during the last three years and current year relating to the alleged attacks on women/ girls are given in the Statements at Annexe I to IV.

Action on complaints is taken by expediting and monitoring investigations by the police, resolution of matrimonial disputes through counselling and constitution of Inquiry Committee for serious and heinous crimes. A few complaints are forwarded to the respective State Commissions for Women and other forums like the National Human Rights Commission, National Commission for Scheduled Caste / Scheduled Tribe, etc., for disposal of the cases at their end. So far as reports on alleged attacks on girls/ women are concerned, during 2007 to 2010 NCW instituted committees to enquire into specific incidents relating to alleged rape/gang rape, kidnapping, burning and harassment & beating up by police. The reports of these committees were forwarded by NCW to the respective State Governments.